

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.05.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 02 of 2020 in Comp. App. (AT) (Ins) No. 550 of 2019	S.V. Ramasamy Vs. S. Muthu Raju & Anr.	Varsha Banerjee Abhijeet Sinha	M.V.Mukunda V.Chandrasekaran- R2

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**By the order of Hon'ble Officiating Chairperson
-sd/-
Registrar**